

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-314/1993/1399/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.
To, Shri Satyajit Khound,
Special Judge, CBI, Assam
Additional Court No.II,
Chandmari, Guwahati-03.

Dated Guwahati, the 5th March, 2020.

Sub:- Station leave.

Ref:- Your letter No. SPL/CBI/Addl-II/134-2020/134 dated 02.03.2020

Sir,

With reference to the above, I am directed to inform you that your prayer for station leave permission from the morning of 08.03.2020 till the morning of 11.03.2020, has been granted.

The Special Judge, CBI, Assam, Additional Court No.I, Chandmari, Guwahati and in his absence the Special Judge, CBI, Assam, Additional Court No.III, Chandmari, Guwahati will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

1402

Memo NO.HC.VII-314/93/1400-A, dated 5.3.2020

Copy to:

1. The Special Judge, CBI, Assam, Additional Court No.I, Chandmari, Guwahati.
2. The Special Judge, CBI, Assam, Additional Court No.III, Chandmari, Guwahati.
3. ✓ The Systems Analyst, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

Raso